

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4658
ANSWERED ON:23.04.2010
SETTING UP OF COOPERATIVE BANKS
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether Reserve Bank of India has issued licenses for setting up of Urban Cooperative Banks in the country; and
(b) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a): The Reserve Bank of India (RBI) has reported that the Banking Regulation Act, 1949 was extended to Urban Cooperative Banks with effect from March 1, 1966 and accordingly RBI has issued licenses to Urban Co-operative Banks.

(b): The State-wise distribution of Urban Cooperative Banks as on March 31, 2009 is as under:

S.No. Name of the State Number of UCBS

1 Andhra Pradesh 114

2 Assam/North East 17

3 Bihar/Jharkhand 5

4 Chattisgarh 13

5 Gujarat 260

6 Jammu and Kashmir 4

7 Karnataka 273

8 Kerala 60

9 Madhya Pradesh 55

10 Maharashtra/Goa 583

11 New Delhi 15

12	Orissa	13
13	Punjab/Haryana/Himachal Pradesh	16
14	Rajasthan	39
15	Tamil Nadu/Pondicherry	130
16	Uttar Pradesh	70
17	Uttarakhand	5
18	West Bengal/Sikkim	49
	TOTAL	1721